

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,  
MUMBAI

TCP 685(IB)/(MB)2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 05.06.2018.

NAME OF THE PARTIES: **Harmoni Alloys**

**v/s.**

**Teksons Pvt. Ltd.**

INSOLVENCY AND BANKRUPTCY CODE, 2016.

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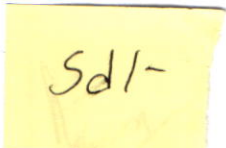
**Order**

5. TCP 685(IB)/(MB)2018

Respondent Counsel is present. None present on behalf of Petitioner. Petitioner is directed to appear on the next date of hearing failing which this Company Petition will be dismissed for default.

List this matter on 26.06.2018.

  
RAVIKUMAR DURAISAMY  
Member (Technical)

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)